

S U P R E M E C O U R T O F I N D I A

R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T A R S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5 9 1 0 / 2 0 0 5

R A M C H A N D R A

Petitioner(s)

V E R S U S

S T A T E O F M A H A R A S H T R A & O R S .

Respondent(s)

Date: 1 4 / 0 3 / 2 0 0 8 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shivaji M. J adh av,Adv.

For Respondent(s)

Mr. V.N. Raghupathy ,Adv

UPON hearing counsel the Court made the following  
O R D E R

As a last chance, petitioner may disclose the outcome of dasti service  
before 1 st April, 2 0 0 8 .

List again on 1 st April, 2 0 0 8 .

(S.G. Shah)  
Registra r